

Delay in operationalization of Haripur Nuclear Power Plant Project

SHRI SAMIK BHATTACHARYA (West Bengal): Sir, this is to bring to attention the significant delays in the Haripur Nuclear Power Plant project, which was originally proposed to be constructed in the Purba Medinipur district of West Bengal. The project, envisaged as a key component of India's nuclear energy expansion plan, was expected to contribute significantly to the nation's energy security. However, it has faced numerous setbacks that have stalled its progress.

The delay in the Haripur project is a matter of concern, as it hampers the region's potential to benefit from clean and reliable nuclear energy. It is imperative that all stakeholders work together to resolve these issues and move the project forward while ensuring the safety and well-being of the affected communities. I urge the Government to look into it.

MR. DEPUTY CHAIRMAN: Shri Golla Baburao; 'Concern over privatisation and disinvestment of the RINL Vizag Steel Plant.'

Concern over privatisation and disinvestment of the RINL Vizag Steel Plant

SHRI GOLLA BABURAO (Andhra Pradesh): Sir, RINL, Visakhapatnam steel plant was set up only after a decade-long public agitation of "Visakha Ukku-AndhrulaHakku". Over 40 people were killed in different parts of the then undivided Andhra Pradesh during this agitation.

Sir, about 1 lakh people are dependent on the steel plant, including 17,000 permanent employees and 16,000 contractual employees. Since December 2020, the company is making a monthly profit of ₹200 Crores. The steel plant, launched with 1.7 million tonnes capacity was later expanded to 7.3 million tonnes without any financial support from the Centre. Therefore, it makes no economic sense to privatise the steel plant.

As per the Union Ministry of Steel's report, Vizag Steel Plant is the only steel-manufacturing PSE in the country that has no captive iron ore mine. The losses were majorly due to the lack of captive mines due to which the RINL has to procure the iron ore at market price. Taking into account the pride, sentiment and interests of people in Andhra, I would request the Central Government to reconsider this decision of privatising Vizag Steel Plant. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Golla Baburao: Shri M. Mohamed Abdulla (Tamil Nadu) and Shri John Brittas (Kerala).

Shri Banshilal Gurjar; Demand to stop illegal garlic trade.'

Demand to stop illegal garlic trade

श्री बंशीलाल गुर्जर (मध्य प्रदेश): उपसभापति महोदय, वर्तमान समय में चीन में उत्पादित लहसुन, जिसे स्वास्थ्य के लिए हानिकारक होने के कारण भारत सरकार द्वारा प्रतिबंधित किया गया है, अवैध तरीके से भारत में लाया जा रहा है। मुख्यतः रक्सौल, सिलीगुड़ी, जोगबणी, इम्फाल और बीरगंज सीमाओं के क्षेत्रों से इस लहसुन की अवैध आवक हो रही है, जो फर्जी बिलों के माध्यम से देश के विभिन्न क्षेत्रों में पहुँचाया जा रहा है। इस अवैधानिक गतिविधि के निम्नलिखित गंभीर परिणाम सामने आ रहे हैं।

इसके अवैध व्यापार से हमारे देश के किसानों को लहसुन के भाव में भारी नुकसान हो रहा है। इस अवैध व्यापार से प्रतिदिन केंद्र और राज्य सरकारों के विभिन्न करों की चोरी होती है, जिससे राजस्व का भारी नुकसान हो रहा है। चीन का लहसुन स्वास्थ्य के लिए हानिकारक पाया गया है और इस पर वर्ष 2014 में प्रतिबंध लगाया गया था। इसे देश में खपा कर नागरिकों के स्वास्थ्य के साथ खिलवाड़ किया जा रहा है। अवैधानिक तरीके से लहसुन की आपूर्ति से देश का स्वच्छ व्यापार प्रभावित हो रहा है। अवैध लहसुन व्यापार में करों की चोरी से देश के लहसुन उत्पादक किसानों को उनकी फसल का उचित मूल्य नहीं मिल पाता, जिससे किसान निराश हो रहे हैं।

महोदय, मैं आपसे अनुरोध करता हूँ कि सरकार तथ्यों का समग्र रूप से परीक्षण कर संबंधित अधिकारियों को जाँच कर उचित वैधानिक कार्रवाई करने हेतु निर्देश देने का कष्ट करे।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Banshilal Gurjar: Shri M. Mohamed Abdulla (Tamil Nadu) and Shrimati Mahua Maji (Jharkhand).

Shri Kartikeya Sharma; 'Demand for inclusion of Hindi as an official language of the United Nations.' Shri Kartikeya Sharma; not present. Shri Deepak Prakash; 'Demand for eradicating social evils like witch hunting.'

Demand for eradicating social evils like witch hunting

श्री दीपक प्रकाश (झारखंड): उपसभापति महोदय, आपने मुझे ऐसे गंभीर विषय पर बोलने का अवसर दिया, इसके लिए मैं आपका आभार व्यक्त करता हूँ।

देश में डायन-बिसाही जैसी कुप्रथा के कारण महिलाओं का उत्पीड़न, निर्मम हत्या के निवारण, पुनर्वास, पीड़ित महिलाओं हेतु राहत, संरक्षण एवं अधिक प्रभावकारी उपाय करने की